

**CENTRAL ADMINISTRATIVE TRIBUNAL
MUMBAI BENCH: :MUMBAI
CAMPT AT AURANGABAD
ORIGINAL APPLICATION NO. 144/97**

MONDAY, THE SIXTH DAY OF AUGUST, 2001

**CORAM: HON'BLE SHRIJUSTICE BIRENDRA DIKSHIT. VICE CHAIRMAN
HON'BLE SHRI M.P. SINGH. MEMBER (A)**

Shri S.N. Kadav,
Adult, Telephone Operator,
Telecom Department,
Ahmednagar-414 001.

... Applicant

By Advocate Shri Uday Varunjikar.

Vs.

1. Telecom District Manager,
Ahmednagar Division,
Adhmednagar 414 001.

2. General Manager Telecommunications,
Maharashtra Circle, Near GPO, VT,
Mumbai.

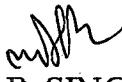
... Respondents

By Advocate Shri P.M. Pradhan.

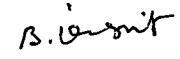
ORDER (ORAL)

Hon'ble Shri Justice Birendra Dikhsit. Vice Chairman.

When the case called out none is present on behalf of the applicant. Shri P.M. Pradhan is present on behalf of the respondents. OA is dismissed for non-prosecution. Interim order dated 7th February, 1997 is vacated.


(M.P. SINGH)

MEMBER (A)


(BIRENDRA DIKSHIT)

VICE CHAIRMAN